

HIGH COURT OF JUDICATURE AT ALLAHABAD

**Show Cause Notice**

Ref.No.236/S & A Cell/2012 dated 03/09/2012

The result of Preliminary Examination have been revised on 01<sup>st</sup> September, 2012, in which merit of General Category and O.B.C have been revised as 60 and 53 marks respectively. The candidates, whose roll numbers are reflected as below and have already been issued Provisional Admit Cards on the basis of Preliminary Examination held on 30<sup>th</sup> June, 2012 are now not eligible to appear in the Main Written Examination of Direct Recruitment to U.P. HJS-2012, due to revised merit list dated 01.09.2012, as they have secured below the revised cut-off marks.

150	224	242	469	919	998
1278	1429	1440	1616	1631	1649
2028	2183	2263	2547	2705	2776
2786	3290	3310	3521	3768	3878
3952	4237	4310	4457	4595	5151
5382	5383	5418	5450	5630	5759
5926	5943	5946	6006	6086	6169
6588	6644	7034	7100	7217	7246
7283	7311	7421	7426	7478	7568
7610	7613	7667	7754	7987	8099
8170	8279	8321	8451	8537	8766

The candidates are hereby put to notice to show cause within two weeks as to why their candidature be not cancelled as they are now not eligible to appear in the main written examination as per revised merit list dated 01/09/2012. They having been already issued admit cards are being permitted to appear in the main written examination scheduled to be held on 07<sup>th</sup> 08<sup>th</sup> & 09<sup>th</sup> September, 2012, provisionally which shall be subject to decision of the Hon'ble committee.

Sd/-

REGISTRAR  
(SELECTION & APPOINTMENT)  
03.09.2012.